

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4675-JK (LD) of 2024
DATED:- 04 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:-04.04.2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
04.04.24

Annexure to the Government Order No.4675-JK(LD) of 2024 dated 04.04.2024

S.No.	Title of the case.	OIC	Designation
1.	OWP No. 608/2006 titled JK Cigarettes Ltd., V/s State and Others &OWP No. 764/2013 titled JK Cigarettes Ltd. V/s Union of India through Ministry of Finance and Others.	Mr. Ravinder Singh	Estate Manager Bari Brahmana
2.	OWP 570/2014 M/s Protection Plus v/s SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
3.	WP(C) No. 1786/2019 Iccha Ram Saw Mills v/s JK SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
4.	OWP NO 2363/2018 Dhanpat Raj & others v/s state and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
5.	WP(C) No. 1089/2021 Ravinder Dhotra v/s UT OF J&K and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
6.	WP(C) 2400/2022 M/S Sakeet Engineering construction v/s UT of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
7.	WP(C) 2402/2022 Rameshwar Sing v/s UT of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
8.	WP(C) NO. 2398/2022 M/S Great India infrastructure v/s UT of JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
9.	WP(C) No.114/2023 Shafqat bashir and another v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
10.	WP(C) C No. 1047/2023 Tarsim Raj v/s UT OF J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
11.	WP(C) 125/2020 Dutt Ram V/s UT of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
12.	WP(C) NO. 1475/2022 Tawi Steel Rolling Mills v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
13.	WPC No. 2396/2022 M/S V P Construction Company v/s UT OF J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
14.	WPC NO 2714/2023 GURMEET KOUR	Mr. Pranav Mahajan	Manager Estate Ghatti Kathua
15.	WPC NO 2708/2023 ROHIT CHOUDHARY v/s UT of J&K	Mr. Pranav Mahajan	Manager Estate Ghatti Kathua
16.	WPC NO 1055/2023 and 1467/2023 BISHAN DASS v/s UT of J&K	Mr. Pranav Mahajan	Manager Estate Ghatti Kathua
17.	OWP NO 528/2017 MEHAK ANAND v/s UT of J&K	Mr. Pranav Mahajan	Estate Manager Bari Brahmana
18.	M/s Kaka BAT Factory v/s UT of J&K	Mr. Pranav Mahajan	Manager Estate Ghatti Kathua
19.	M/s Tanish Industries v/s UT of J&K	Mr. Pranav Mahajan	Manager Estate Ghatti Kathua

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Pranav Mahajan

20.	M/s Radha krishan .v/s UT of J&K	Mr. Pranav Mahajan	Manager Estate Ghatti Kathua
21.	CP(OWP) OF 240/2017 in 1546/2017 Shanti Devi V/s SIDCO.	Mr. Ravinder Singh	Estate Manager Bari Brahmana
22.	Contempt Petition 65/2023 in WPC 2340/2022 Universal Techno crates v/s UT of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
23.	Contempt Petition CCPS No.62/2023 in WPC 2342/2022 Rajesh Kumar v/s UT of JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
24.	CCP (S) 64/2023 in WPC 2345 /2022 Kuljeet Singh v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
25.	CCP (S) 68/2023 in WPC 2338 /2022 Ashwani Kumar v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
26.	Declaration Suit (Civil)2904-2020 Ujjala bulb v/s JK BANK and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
27.	J&K SIDCO V/s Hamgiri Fabrics Pvt. Limited and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
28.	JK SIDCO V/S JK Financial corporation and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
29.	Krishan Chand v/J&K SIDCO	Mr. Pawan Sethi	Manager Estates, IGC-Samba
30.	Arun gupta v/s JK SIDCO	Mr. Pawan Sethi	Manager Estates, IGC-Samba
31.	Pankaj Chimber v/s MD SIDCO	Mr. Pawan Sethi	Manager Estates, IGC-Samba
32.	LPA No. 63/2022 m/s Metenere ltd, v/s UT of J&K AND OTHERS	Mr. Pawan Sethi	Manager Estates, IGC-Samba
33.	Sheetal choudhary v/s J&K SIDCO	Mr. Pawan Sethi	Manager Estates, IGC-Samba
34.	Shefali Gupta v/s JK SIDCO	Mr. Pawan Sethi	Manager Estates, IGC-Samba
35.	M/s Actech Agro pvt. Ltd. v/s J&K SIDCO	Mr. Agninder Bakshi	Executive Engineer Jammu
36.	AA 1/2022 Sham singh v/s JK SIDCO	Mr. Pawan Sethi	Manager Estates, IGC-Samba
37.	Preetam Singh v/s SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
38.	Arbitration R.D 13/2023 Biswajit sarkar	Mr. Pranov Mahajan	Manager Estate Ghatti Kathua
39.	Sunil Jamwal v/s SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
40.	WP©2192/2019 Ekta Sawhney	Mr. Pawan Sethi	GM (A&P)
41.	WP(C) 2737/2019 Pankaj kumar & ors v/S jk sidco	Mr. Pawan Sethi	GM (A&P)
42.	Ali Mohd Ganie	Mr. Pawan Sethi	GM (A&P)
43.	Mohd Amin sheikh.	Mr. Pawan Sethi	GM (A&P)
44.	Fida Hussain Naqshbandi	Mr. Pawan Sethi	GM (A&P)
45.	Shabnum Gul	Mr. Pawan Sethi	GM (A&P)
46.	Mohd Ilyas Kripak	Mr. Pawan Sethi	GM (A&P)

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47.	Gh. Mhhi-ud-din Wani (High Court)	Mr. Pawan Sethi	GM (A&P)
48.	Sheikh Noor Mohd	Mr. Pawan Sethi	GM (A&P)
49.	Gh. Mohi-ud-din Wani (Lower Court)	Mr. Pawan Sethi	GM (A&P)
50.	Showkat Hussain Qadri	Mr. Pawan Sethi	GM (A&P)
51.	Foja Singh/Paramjeet Kour	Mr. Pawan Sethi	GM (A&P)
52.	Mohd Ilyas Kripak (Lower Court)	Mr. Pawan Sethi	GM (A&P)
53.	Manzoor Ahmad Loan	Mr. Pawan Sethi	GM (A&P)
54.	Mohd Yousuf Khan	Mr. Pawan Sethi	GM (A&P)

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Pawan Sethi